

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 1550  
TO BE ANSWERED ON 12<sup>th</sup> FEBRUARY, 2019

WASTAGE OF FOODGRAINS

1550. SHRI S.R. VIJAYAKUMAR:  
SHRI T. RADHAKRISHNAN:  
SHRI GAJANAN KIRTIKAR:  
SHRI ASHOK SHANKARRAO CHAVAN:  
SHRI SUDHEER GUPTA:  
KUNWAR HARIBANSH SINGH:  
SHRI S. RAJENDRAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government is aware that a large quantum of foodgrains got wasted/rotted due to shortage of godowns facility in Food Corporation of India (FCI);
- (b) if so, the details thereof and the corrective measures taken/being taken by the Government in this regard;
- (c) the number of private godowns registered with Warehousing Development and Regulatory Authority (WDRA) as on date and their capacity;
- (d) the number of godowns owned by FCI along with their capacity, State/ UT-wise;
- (e) whether incidences of pilferage and theft have been reported in the private and FCI owned godowns and if so, the details thereof during each of the last three years; and
- (f) the number of persons found guilty during the said period along with the action taken/being taken by the Government against such guilty persons?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) & (b): No damage of Central Pool foodgrains can be directly attributed to shortage of godowns facility in Food Corporation of India (FCI). Sufficient storage capacity is available for storage of central pool foodgrains at national level. Scientific codes of practices for safe storage of foodgrains are followed during storage.

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(c): The total number of private godowns registered with Warehousing Development and Regulatory Authority (WDRA) as on 31.01.2019 is 717, with a total storage capacity of 47.48 Lack MT.

(d): Details are enclosed at Annexure-I.

(e): The details of pilferage/theft cases reported during the last three years in the godowns owned/hired by FCI is as follows:

Year	No. of Cases	Quantity (MT)
2015-16	13	62.89
2016-17	02	26.4
2017-18	03	92.73

(f): Region-wise details on the pilferage/theft cases of foodgrains reported during last three years along with action taken are at Annexure-II.

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ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE UNSTARRED QUESTION NO. 1550 DUE FOR ANSWER ON 12<sup>TH</sup> FEBRUARY, 2019 IN THE LOK SABHA

**STATE/UT-WISE DETAILS OF GODOWNS OWNED BY FCI ALONG WITH THEIR CAPACITY AS ON 31.12.2019.**

(Fig. in LMT)

	State/UT	No. of Godowns	Capacity		Total
			Covered	CAP	
1	Bihar	12	3.66	1.00	4.66
2	Jharkhand	6	0.67	0.05	0.72
3	Odisha	28	3.12	0.00	3.12
4	West Bengal	22	8.40	0.51	8.91
5	Sikkim	1	0.10	0.00	0.10
6	Assam	20	3.00	0.00	3.00
7	Arunachal Pradesh	10	0.25	0.00	0.25
8	Meghalaya	3	0.13	0.00	0.13
9	Mizoram	6	0.25	0.00	0.25
10	Tripura	5	0.36	0.00	0.36
11	Manipur	4	0.28	0.00	0.28
12	Nagaland	5	0.33	0.00	0.33
13	Delhi	6	3.36	0.31	3.67
14	Haryana	33	7.68	3.33	11.01
15	Himachal Pradesh	6	0.19	0.00	0.19
16	J& K	16	1.03	0.10	1.13
17	Punjab	121	22.24	7.31	29.55
18	Chandigarh	0	0.00	0.00	0.00
19	Rajasthan	36	7.20	1.85	9.05
20	Uttar Pradesh	49	14.95	5.19	20.14
21	Uttarakhand	4	0.66	0.21	0.87
22	Andhra Pradesh	23	7.29	1.60	8.89
23	Andaman Nicobar	1	0.07	0.00	0.07
24	Telangana	11	5.37	1.02	6.39
25	Kerala	23	5.29	0.21	5.50
26	Karnataka	22	3.81	1.36	5.17
27	Tamil Nadu	10	5.80	0.25	6.05
28	Puducherry	4	0.44	0.06	0.50
29	Gujarat	14	5.00	0.27	5.27
30	Maharashtra	12	8.85	1.02	9.87
31	Goa	1	0.15	0.00	0.15
32	Madhya Pradesh	19	3.37	0.36	3.73
33	Chhattisgarh	20	5.12	0.01	5.13
	Grand Total	553	128.42	26.02	154.44

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ANNEXURE REFERRED TO IN REPLY TO PART (f) OF THE UNSTARRED QUESTION NO. 1550 DUE FOR ANSWER ON 12<sup>TH</sup> FEBRUARY, 2019 IN THE LOK SABHA

REGION-WISE DETAILS ON THEFT/PILFERAGE CASES OF FOODGRAINS REPORTED DURING LAST THREE YEARS ALONG WITH ACTION TAKEN

Name of Region	No. of Cases	Action Taken
2015-16		
Bihar	2	Amount Rs.1,55,608/- Recovered from home guards and penalty has been imposed against 3 watchman, "withholding of one increment for one year without cumulative effect" Mokama Police station has filed final report against unknown person vide 79/18 dated 30.06.2018 and closed investigation against FIR 181/15 dated 28.08.2015 case has been registered in Mokama Police Station and Hon'ble Court Branch.
Rajasthan	1	Amount Rs. 37,712/- has been recovered from RSWC.
Gujarat	1	Theft of 2 Wheat bags done by the driver of H & TC, CWC Chhani and FIR No. 01/186/15 dated 30.10.2015 was lodged by the warehouse Manager of CWC Chhani against the truck Driver.
Punjab	4	FIR Lodged. Efforts are being made for Supurdagi of the 21 bags of wheat through court. Amount Rs. 1,71,083/- has been recovered from Home Guards. Amount Rs. 1,49,850/- has been Recovered from Pungrain Agency. Amount Rs. 9,47,958/- has been Recovered from Home Guards.
UP	4	Amount Rs. 76,396/- has been recovered from Home Guard. Amount Rs.44,634/- has been recovered from Security Agency, FIR Lodged. Amount Rs.1,16,875/- has been recovered from Security Agency FIR lodged at local Police Station.
Haryana	1	Misappropriation 34 Bags wheat by Deepak Kumar AG-II (D) has been recovered. Charge sheet has been issued to Sh. Deepak Kumar.
2016-17		
Punjab	1	Amount Rs.8,45,820/- Recovered from PSWC.
Rajasthan	1	Theft Stock Recovered.
2017-18		
Punjab	3	Amount Rs.1,72,6.36/- Recovered from PHG., Case is closed Amount Rs. 2,15,436/- recovered from the bills of Pungrain . Amount Rs. 26,97,152/-Recovered from the bills of PSWC.

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